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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
121/16	176/17	Hearing	391 394	Trelleborg Sealing Solutions (india)

SL.NO. NAME (IN CAPITAL) DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

1. SAJI.P. JOHN  
SPJ Legal

Advocate for petitioner

2) Prema. Hatti  
C.G.C

Advocate for Roc/RD

3) Vasanth Kumar O/o OL  
Assistant

Counsel for petitioner is present. Heard him. Smt. Prema Hatti, Central Govt. Counsel,  
appearing for ROC and RD and Assistant from OL office is also present. Heard them.

For consideration, posted to 17.03.2017.

MEMBER (J)

MEMBER (T)